



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

File No. 09/01/2023-NCLT / 2391

Date: - 11.12.2023

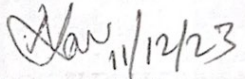
OFFICE ORDER

Consequent to the Office Order of even no. dated 17.08.2023 the Competent Authority is pleased to order transfer and posting of the following Members of NCLT w.e.f 18.12.2023:-

S. No.	Name of Member	Present Posting	New Posting
1	Sh. L.N. Gupta	NCLT New Delhi Bench II	NCLT Chandigarh
2	Sh. Subrata Kumar Dash	NCLT Chandigarh	NCLT New Delhi Bench II

The Hon'ble Members are requested to resume proceedings from their new place of posting from 18.12.2023.

This issues with the approval of Hon'ble President, NCLT.


(Anupam Lahiri)
Secretary, NCLT

Copy to:-

1. Sh. L.N. Gupta, Member (T).
2. Sh. Subrata Kumar Dash, Member (T).
3. Ho'ble Members, NCLT.
4. PS to Hon'ble President, NCLT New Delhi.
5. PPS to Secretary, MCA, New Delhi.
6. Under Secretary, AD. IV, MCA, New Delhi.
7. PS to Secretary, NCLT.
8. PS to Registrar, NCLT.
9. All benches of NCLT.
10. Senior Accounts Officer, NCLT.
11. NCLT Website.
12. Guard File.